NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/67/2016 PETITION NUMBER : P.M. Johny & another NAME OF THE PETITIONER(S) : Seaqueen Builders Private Limited & 3 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM TRIVADARSHINI N Coursel for Kespondents FOR T.K. BHASKAR

Chandramouli Prabhakar

For R. Venkatavaradan

Counsel for Petitioners

ORDER

Counsel for both the parties present. Counsel on record for Petitioner prayed time for continuation of arguments. Time enlarged at request. Put up on 5/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)